NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.197/BB/201 7	-	For filing addl. Informatio n as required by Registry	252(3)	Sri Unnathi Shelter Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
!	Udays heurasdss 9482848179	te Petitioner	nos parali

ORDER

Counsel for Petitioner is present. She filed memo for service f notice on ROC alongwith enclosures. Await report from ROC. List it for 16.01.2018.

Member (T)

Member (J)